

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1269 OF 2007

INDIAN AIRLINES OFFICER'S ASSOCIATION

Appellant (s)

VERSUS

INDIAN AIRLINES LTD. & ORS.
WITH Civil Appeal NO. 1270 of 2007
Civil Appeal NO. 1271 of 2007
Civil Appeal NO. 1272 of 2007

Respondent(s)

Date: 10/05/2007 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA
HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Appellant(s)
for Indian Airlines
Officer's Association
in CA 1269/07 & Respdt.
in CA 1272/07

Mr. P.P. Rao, Sr.Adv.
Mr. Naresh Kaushik, Adv.
Mrs Lalita Kaushik,Adv.

for Vayudoot Karamchari
Sangh in CA 1271/07

Mr. Vikas Mahajan, Adv.
Mr. Siddharth Gupta, Adv.
Mr. Bhaskar Y. Kulkarni,

for Indian Airlines Cabin
Crew Association(CA1270/07)

Mr. Raja Chatterjee, Adv.
Mr. G.S. Chatterjee,Adv.

for India Airlines
Officer's Welfare Forum
in CA 1272/07

Ms. Anitha Shenoy, Adv.
Mr. Nitin Ramesh, Adv.

For Respondent(s)
for Indian Airlines

Mr. Lalit Bhasin, Adv.
Mr. L.Nageswara Rao, Sr.Adv.
Mr Ramesh Singh, Adv.
Ms. Nina Gupta, Adv.
Ms. Akanksha, Adv.
Ms. Neha Sharma, Adv.
Ms. Bina Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. L. Nageswara Rao, learned senior counsel started his arguments at 11.15 a.m. and concluded at 3.40 p.m. Thereafter, Mr. P.P. Rao, learned senior counsel made his submissions in reply till 4.05 p.m. Hearing concluded.

Judgment reserved.

(PAWAN KUMAR)
AND SINGH)

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Books referred :

1. 1997(10) SCC 627, para 17
2. 1975 (4) SCC 203 at 211
3. 1998 (4) SCC 598 at 601,603
4. 1981 (4) SCC 130,131,137 &138
paras 1,8,9,10
- 5.1987 Suppl. SCC 553 paras 4,5,9
6. 1999 (2) SCC 119, pars 7,17
- 7.1997(5) SCC 81
8. 1989 Suppl.(1) SCC 748
- 9.1994(1) SCC 437
10. 1980 (3) SC 97
- 11.2003 (5) SCC 437 at 445.